

12.34 hrs.

**FOREIGN CONTRIBUTION
(REGULATION) BILL**

THE MINISTER OF HOME AFFAIRS (SHRI UMA SHANKAR DIKSHIT) : I beg to move:

"That this House do concur in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill to regulate the acceptance and utilisation of foreign contribution or hospitality by certain persons or associations, and for matters connected therewith or incidental thereto, made in the motion adopted by Rajya Sabha at its sitting held on the 19th February, 1974 and communicated to this House on the 21st February, 1974 and do resolve that the following 40 Members of Lok Sabha be nominated to serve on the said Joint Committee, namely—

Shri R. Balakrishna Pillai
 Shrimati Mukul Banerji
 Shri Bushweshwar Nath Bhargava
 Shri Chapalendu Bhattacharyya
 Shri Jyotirmoy Bose
 Sardar Buta Singh
 Shri C. K. Chandrappan
 Shri Dbarnidhar Das
 Shri P. K. Deo
 Shrimati Marjorie Godfrey
 Shri J. Matha Gowder
 Shri Samar Guha
 Shri J. G. Kadam
 Kumari Kamla Kumari
 Shri Kinder Lal

Shrimati Parvathi Krishnan
 Shri Mallikarjuna
 Shri Krishanan Manoharan
 Shri Shyamnandan Mishra
 Shri F. H. Mohsin
 Shri Samar Mukherjee
 Shri Narsingh Narain Pandey
 Shri S. T. Pandit
 Shri P. Parthasarthy
 Shri Arvind M. Patel
 Shri Krishnarao Patil
 Shri S. Radhakrishnan
 Shri Ram Dhan
 Shri Ram Singh Bhai
 Shrimati B. Radhabai Ananda Rao
 Shri Jagannath Rao
 Shri Umed Singh Rathia
 Shri Mulki Raj Saini
 Shri S. C. Samanta
 Shri M. R. Sharma
 Shri Nuggeshalli Shivappa
 Shri Hari Kishore Singh
 Shri Sant Bux Singh
 Shri Atal Bihari Vajpayee
 Shri Virbhadr Singh."

MR. SPEAKER : The question is:

"That this House do concur in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill to regulate the acceptance and utilisation of foreign contribution or hospitality by certain persons or associations, and for matters connected therewith or incidental thereto, made in the motion adopted by Rajya

[Mr. Speaker]

Sabha at its sitting held on the 19th February, 1974 and communicated to this House on the 21st February, 1974 and do resolve that the following 40 members of Lok Sabha be nominated to serve on the said Joint Committee, namely:—

Shri R. Balakrishna Pillai
Shrimati Mukul Banerji
Shri Bashweshwar Nath Bhargava
Shri Chapalendu Bhattacharyya
Shri Jyotirmoy Bosu
Sardar Buta Singh
Shri C. K. Chandrappan
Shri Dharindhar Das
Shri P. K. Deo
Shrimati Marjorie Godfrey
Shri J. Matha Gowder
Shri Samar Guha
Shri J. G. Kadam
Kumari Kamla Kumari
Shri Kinde Lal
Shrimati Parvathi Krishnan
Shri Mallikarjun
Shri Krishanan Manoharan
Shri Shyamnandan Mishra
Shri F. H. Mohsin
Shri Samar Mukherjee
Shri Narsingh Narain Pandey
Shri S. T. Pandit
Shri P. Parthasarthy
Shri Arvind M. Patil
Shri Krishnarao Patil
Shri S. Radhakrishnan
Shri Ram Dhan

Shri Ram Singh Bhai
Shrimati B. Radhabai Ananda Rao
Shri Jagannath Rao
Shri Umed Singh Rathia
Shri Mulki Raj Saini
Shri S. C. Samanta
Shri M. R. Sharma
Shri Nuggeshallai Shivappa
Shri Hari Kishore Singh
Shri Sant Bux Singh
Shri Atal Bihari Vajpayee
Shri Virbhadra Singh

The motion was adopted.

12.34 hrs.

SUPPLEMENTARY DEMANDS* FOR
GRANTS (RAILWAYS) 1973-74
AND

DEMANDS FOR EXCESS GRANTS
(RAILWAYS), 1971-72

MR. SPEAKER: We now take up items Nos. 12 and 13 together. Discussion and voting on the Supplementary Demands for Grants in respect of the Budget (Railways) for 1973-74 and discussion and voting on the Demands for Excess Grants in respect of the Budget (Railways) for 1971-72.

DEMAND NO. 1. RAILWAY BOARD

MR. SPEAKER: Motion moved:

“That a Supplementary sum not exceeding Rs 2,21,000 be granted to the President to defray the charges which will come in course of payment during

*Moved with the recommendation of the President.